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# \*26. SHRI T.V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that an Anomaly Committee is being set up in the Railway Ministry to deal with several anomalies arising on account of implementation of the recommendations of the Third Pay Commission: and
- (b) if so, what will be the constitution and terms of reference of the Committee?

THE MINISTER OF RAILWAYS (SHRI L.N. MISHRA): (a) and (b) A statement is laid on the Table of the Sabha.

#### Statement

- (a) Yes, Sir.
- (b) In pursuance of the decision taken in the

National Council (JCM) a Sub-Committee known as Anomalies Committee will be consti

tuted in the Departmental Council of the Rail ways to examine the anomalies that may arise as result of implementation of the recommenda tions of the Third Pay Commission. This

mittee will be composed of representatives of the Official Side as well as the Organised Labour in the Railways.

## Fall in prices of Petroleum products in international markets

- \*27. SHRI JAGJIT SINGH: Will the PETROLEUM of AND Minister CHEMICALS be pleased to state:
- (a) whether it is a fact that the prices of petroleum products have registered an appreciable fall in the International markets in the past few months;
- (b) whether it is also a fact that the prices of kerosene and furnace oil have come down by 40 dollars and 37 dollars per tonne respectively; and
- (c) if so, whether Government propose decrease correspondingly, the prices of petro leum products in India?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) and (b) Prices of refined petroleum products increased steeply from October 1973 and remained so until January, 1974. Since then there tias been some reduction in the prices of refined products.

(c) There is no proposal at present to decrease the prices of petroleum products in India, which are based on the import price of crude oil. The prices at which crude oil is available for imports have not come down.

to Questions

\*28 [Transferred to the 2nd May, 1974]

### Appointment of persons above 57 years of age as Judges

\*29. SHRI O.P. TYAGI: Will the of LAW, JUSTICE AND Minister COMPANY AFFAIRS be pleased to state the number of persons over 57 years of age on the date of appointment who were appointed as Judges in the various High Courts after the Constitution (Fifteenth Amendment) Act, 1963 came into operation?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. GOKHALE): 52.

\*30. [Transferred to the 3rd May, 1974] .

## Rustam Crude for Cochin Refinery

- 1. SHRI SANAT KUMAR RAHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether it is a fact that Government have decided to use Rustam Crude for Cochin Refinery; and
  - (a) if so, what are the details thereof?

THE MINISTER OF STATE IN THE PETROLEUM MINISTRY OF CHEMICALS (SHRI SHAH NAWAZ KHAN) (a) and (b) In view of the difficult crude supply situation, it has been decided to utilize India's share of Rustam crude for processing in this country. India's share of Rustam crude in 1974 is about 0.52 million tonnes. Rustam crude is being processed in Cochin Refinery in addition to other crudes with a view to ensuring fuller utilisation of the capacity of Refinery.

## Stock-piling by Hindustan Levers Limited

- 2. SHRI SANAT KUMAR RAHA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether Government are aware that the Hindustan Levers Limited has been stockpiling their popular brands of soaps before enhancing their prices;
- (b) whether it is a fact that sometimes back the Company reduced standard weight of the cakes of these soaps thereby increasing the margin of profit for the Company and